

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

(8)

OA. No. 957 of 1993

New Delhi, this 15th day of October, 1998.

HON BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)  
HON BLE SHRI K. MUTHUKUMAR, MEMBER(A)

D. K. Chopra  
S/o late Shri D.C. Chopra  
R/o 31/20 Old Rajinder Nagar  
NEW DELHI.

... Applicant

By Advocate: None.

versus

1. Union of India, through the  
Secretary to the Government  
of India,  
Ministry of Personnel, Public  
Grievances and Pensions,  
North Block  
NEW DELHI.

2. Director  
Central Bureau of Investigation  
Block No. 3 CGO Complex  
Lodhi Road  
NEW DELHI.

... Respondents

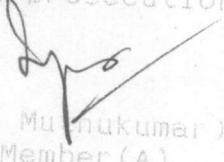
By Advocate: None

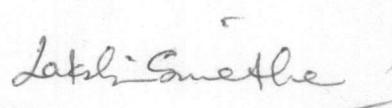
O R D E R (ORAL)

Hon ble Smt. Lakshmi Swaminathan, M(J)

None is present for the parties even on the second call. We note that none has been appearing for the parties on the last several days.

2. In terms of our order dated 14.10.98, the application is accordingly dismissed for default and non-prosecution.

  
(K. Muthukumar)  
Member (A)

  
(Smt. Lakshmi Swaminathan)  
Member (J)